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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 492/2023**

ITA 493/2023

ITA 494/2023

ITA 495/2023

**THE COMMISSIONER OF INCOME TAX - INTERNATIONAL
TAXATION -3** Appellant

Through: Ms Deeksha for Mr Ruchir Bhatia, Sr.
Standing Counsel

versus

SIEMENS MOBILE COMMUNICATION SPA Respondent

Through: Mr Deepak Chopra, Adv with Mr
Anmol Anand, Ms Priya Tandon,
Advs.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MR. JUSTICE GIRISH KATHPALIA

O R D E R

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01.09.2023

[Physical Hearing/Hybrid Hearing (as per request)]

CM No.45075/2023 in ITA 492/2023

CM No.45081/2023 in ITA 493/2023

CM No.45098/2023 in ITA 495/2023

1. Allowed, subject to just exceptions.

CM No.45074/2023 in ITA 492/2023

CM No.45080/2023 in ITA 493/2023

CM No.45085/2023 in ITA 494/2023

**CM No.45097/2023 in ITA 495/2023 [Applications filed on behalf of the
appellant seeking condonation of delay of 24 days in filing the appeals]**

CM No.45076/2023 in ITA 492/2023

CM No.45082/2023 in ITA 493/2023

CM No.45086/2023 in ITA 494/2023

**CM No.45099/2023 in ITA 495/2023 [Applications filed on behalf of the
appellant seeking condonation of delay of 400 days in re-filing the
appeals]**

ITA 492/2023 & Connected matters

Page 1 of 2



2. The above-captioned applications have been filed on behalf of the appellant, seeking condonation of delay 24 days in filing and 400 days in re-filing the appeals.

3. Mr Deepak Chopra, learned counsel, who appears on behalf of respondent, does not oppose the prayers made in the above-captioned applications. Accordingly, the delay is condoned.

4. The above-captioned applications are disposed of.

ITA 492/2023

ITA 493/2023

ITA 494/2023

ITA 495/2023

5. It is pointed out by the Mr Deepak Chopra, learned counsel, who appears on behalf of respondent/assessee that the issue which arises for consideration in the above-captioned appeals, also arises in several other matters, including ITA 491/2023 concerning the same assessee.

6. We are told by Mr Chopra that ITA 491/2023 is listed on 17.11.2023.

7. Accordingly, list the above-captioned appeals on 17.11.2023.

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

SEPTEMBER 1, 2023/as

Click here to check corrigendum, if any